

**Customs, Excise & Service Tax Appellate Tribunal,  
West Zonal Bench : Ahmedabad**  
REGIONAL BENCH - COURT NO. 1

**CUSTOMS Appeal No. 11759 of 2017-DB**

[Arising out of Order-in-Original/Appeal No MUN-CUSTOM-000-APP-095-17-18 dated 30.06.2017 passed by Commissioner ( Appeals ) Commissioner of Central Excise, Customs and Service Tax-AHMEDABAD]

**Italik Metalware Pvt Ltd**

G-212-215, Lodhika Gidc, Kalawad Road, Metoda,  
RAJKOT  
GUJARAT-360021

**...Appellant**

*VERSUS*

**C.C.-Mundra**

Office of the Principal Commissionerate of Customs,  
Port User Buld. Custom House Mundra, Mundra  
Kutch  
Gujarat-370421

**...Respondent**

**APPEARANCE:**

Shri Anil Gidwani, Advocate for the Appellant  
Shri Himanshu P Shrimali, Superintendent (Authorised representative) for the Respondent

**CORAM:           HON'BLE MEMBER (TECHNICAL), MR. RAJU  
                          HON'BLE MEMBER (JUDICIAL), MR. SOMESH ARORA**

DATE OF HEARING: 07.07.2023  
DATE OF DECISION: 07.07.2023

The appeal is disposed of. For order, see order of date in Customs Appeal No. 11758 of 2017.

**(RAJU)  
MEMBER (TECHNICAL)**

**(SOMESH ARORA)  
MEMBER (JUDICIAL)**